

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP No.225/2017	For hearing	V.Sreedhar an&Associa tes	66	Golden Tree Hotels Private Limited		

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

33. DEVIKA SATHYANARAYANA  
9620698482.

Golden Tree  
Hotels (P) Ltd

*[Handwritten Signature]*

**ORDER**

PCS for petitioner company is present. She reported that notice was issued and publication were also filed in the Registry. Await report. List it on 09.04.2018.

*[Handwritten Signature]*  
MEMBER (T)

*[Handwritten Signature]*  
MEMBER (J)